Funds at their level for giving relief to the farmers.

SI. State No.

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- 1 Assam
- 2 Kerala
- 3 Karnataka
- 4 Tamil Nadu
- 5 Bihar
- 6 Uttar Pradesh
- 7 West Bengal
- 8 Gujarat
- 9 Maharashtra
- 10 Andhra Pradesh
- 11 Rajasthan
- 12 Madhya Pradesh

## Complaint Against Personal Staff of Minister of Urban Development

2383. SHRI F. M. KHAN: Will t'he Minister of URBAN DEVELOPMENT be pleasedl to state;

- (a) whether any complaints have been received recently by the C. B. I. against the personal Staff of t'ne Minister of Urban Development; jf so, the details thereof; and
  - (b) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) No, Sir.

(b) Qutstion does not arise.

मैसर्स मेटलर्जिकल एंड इंजीनियर्स कंस्लटेंट्स में हडताल

2384. श्री ग्रश्विनी कुमार क्या इस्पात ग्रीर खान मती यह बातने की कुपा करेंगे कि:

(क) क्या यह सची है कि मैकोन (एम० ईं० सी० ग्रो० एन०) के केन्द्रीय कायलिय के वर्मचारियों ने 23 सितम्बर, 1986 को एक दिन की हड़ताल की थी और काले बिल्ले लगाये थे, तथा उस दिन उन्होंने 12 घण्टे काम किया है;

to Questions

- (ख) यदि हां, तो हड़ताल का व्यौरा क्या है और कर्मचारियों की क्या मांगे हैं ; और
- (ग) सरकार द्वारा इस संबंध में की गयी कार्यवाही का ब्यौरा क्या है?

इस्पात श्रीर खान मंत्री (श्री कृष्ण चन्द्र पन्त) : (क) जी, नहीं । तथापि, कुछ कार्यपालक कर्मचारियों ने काले बैज लगाये थे श्रीर उस दिन सामान्य कार्यालय-समय के बाद भी कार्यालय में रुके थे।

- (ख) चूंकि कोई हड़ताल नहीं हुई थी, स्रतः हड़ताल से संबंधित विस्तृत जानकारी देने का प्रकाही नहीं उठता। कर्मचापियों की मांगें ये थीं:—जिन कार्य-पालक कर्मचापियों की मांगें ये थीं:—जिन कार्य-पालक कर्मचापियों को बोनस नहीं मिल रहा है, उन्हें वर्ष 1984-85 से लेकर प्रयेक वित्त वर्ष के संबंध में वाधिक प्रोत-साहन राशि का मुगतान किया जाए, कार्य के एक समान घंटे हों, वर्ष 1986 में की गई पदोन्नतियों की समीक्षा की जाए, स्थानान्तरण नीति, पदोन्नति नीति, वाहन ऋण दिया जाए, निदेशक (वित्त) और निदेशक (कार्मिक) की नियुक्तियां की जाएं।
- (ग) इन मामलों की कम्पनी स्तर पर ही समाधान किया जाता है तथा इन मामलों पर प्रबन्धक, मेकन की कार्यपालक एसोसिएशन के साथ विचार-विमर्श कर रहे हैं।

## Drought Situation in Orissa

2385. SHRI BASUDEB MOHAPA-TRA: SHRI SANTOSH KUMAR SAHU:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether severe drought conditioa prevailed in Orissa in the recent past particularly in its Western parts;

- (b) what assistance has been demand-. ed by the State Government from the Central Government;
- (c) what assistance the Central Gov ernment have provided to the Govern ment of Orissa for relief work and wh'at amount has been spent out of it till t'ne 31st October, 1986; and
- (d) wheher any Central team has been sent to visit for assessment of the drought situation?

THE MINISTER OF STATE IN THE AGRICULTURE DEPARTMENT OF AND COOPERATION IN THE MINIS-TRY OF AGRICULTURE (SHRI YOG-ENDRA MAKWANA): (a) In the preliminary report on drought situation submitted by the Government Qf Orissa, damage has been reported to crops; n the districts of Kalahandi, Sundarbagh, Kora-put, Bolangir, Mayurbanj, Keonjhar, Phul-bani, Dhenka. nal, Ganjam, Puri, Cuttack, Bailasore and Sambalpur on account of dry spell from August 22.

(b) to (d) No memorandum seeking Central assistance in the wake of drought has been submitted by the State Government. Central Team is deputed to assess the damage on receipt of a Memorandum.

### Litigations on the Wakf Properties

- 2386. DR. MOHD. HASHIM KID-WAI: Will the Minister of WELFARE be pleased to state;
- (a) the number of cases filed by the various State Wakf Boards and Delhi Majlis-i-Wakf for the ownership and restoration of Wakf properties from il legal occupation during 1985 and the current year;
- (b) the amount of money spent on litigation during the period; and
- (c) the number of Cases won by the Wakf Boards and the value of properties which have been restored to the Boards during the same period?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): (a) to (c) With the enforcement of the Wakf Act, 1954 in the Union Territory of Delhi in the year 1962, the Sunni Majlis-i-Augaf, Delhi has been succeeded by Delhi Wakf Board. A statement containing the required information in respest of the Wakf Boards, set up under the Wakf Act, 1954, including Delhi Wakf Board, is laid on the Table of the House /See Appendix CXL Annexure No. 91].

to Questions

#### Inspection of Pesticide Units

- 2387. SHRIMATI RENUKA CHOW-DHURY Will the Minister of AGRI-CULTURE be pleased to state;
- (a) whether six expert groups inspected the pesticide units i, n the country in view of their failure to take action in respect of high pesticide residues in food and vegetables as reported in the Hindustan Times of 12th October, 1986; and
  - (b) what is the outcome thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOG-ENDRA MAKWANA): (a) No, Sir. Hindustan Times dated 12th October, 1986 carries no such report. Besides, Ministry of Agriculture did not depute any such expert group to inspect the pesticide units in the country.

(b) In view of (a) above, the question does not arise.

# Subarnarefcha Multipurpose Project

- 2388. SHRI CHITTA BASU: Wiil the Minister of WATER RESOURCES be pleased t<sub>0</sub> state;
- (a) whether it is a fact that Subama-rekha Multipurpose Project in Chhota-nagpur (Bihar) is in an advanced 6tage of implementation at present;
- (b) whether it is also a fact that about 100 villages are likely to be submerged